

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SINGLE BENCH**  
**NEW DELHI**

CP No. 203(ND)/2017

SECTION: UNDER SECTION 252(3) OF THE COMPANIES ACT, 2013

**IN THE MATTER OF:**

M/s Ujjwal Contracts Pvt. Ltd.

..... ..Petitioner

V/s

.....Respondent

Order delivered on 23.08.2017

**Coram:**

**R.VARADHARAJAN**  
Hon'ble Member (Judicial)

For the Petitioner : Ms.Hitasha

For the Respondent :

Mr. Manish Raj, Company Prosecutor for  
ROC/RD(NR),Delhi

**ORDER**

Ld. Authorised representative of Petitioner is present. Ld. Representative of RoC is also present. RoC is granted six weeks time to file its representation, if any, in the matter.

Post the matter on 10.10.2017.

  
(R.VARADHARAJAN)  
MEMBER (JUDICIAL)